

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 215
CP-83/ND/2021

IN THE MATTER OF:
WinZO Games Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: 66(1) Com. act

Order delivered on 09.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Abhishek Malhotra, Adv. S. Gupta,
For the RD : Adv. Shankari Mishra
For the IT Dept. : Sr. SC Ruchir Bhatia, & Adv. Pratyaksh Gupta,
Adv. Ashish Kumar, Adv. Kavish Choudhary,
Adv. Prateek Gupta

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 13.05.2024.

Sd/-
(COURT OFFICER)